GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 5083 TO BE ANSWERED ON 04.04.2022

FINANCIAL ASSISTANCE TO KENDRIYA VIDYALAYA STUDENTS

5083. SHRI RAJMOHAN UNNITHAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government did not provide any financial assistance including stationary allowance, transportation fare to Kendriya Vidyalaya Students under Right to Free of Compulsory Education Act;
- (b) whether the Government has taken note of the same and if so, the action taken/to be taken by the Government in this regard; and
- (c) if not the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (c) Kendriya Vidyalaya Sangathan has informed that the students admitted in Kendriya Vidyalayas under The Right of Children to Free and Compulsory Education Act, 2009 are exempted from payment of all kinds of fees upto Class –VIII. As per the availability of resources, reimbursement towards books, stationary, uniforms and transportation was made to the students admitted under The Right of Children to Free and Compulsory Education Act, 2009 till 24.05.2018.
